	PENDENCY REPORT AS ON 23-08-2	
SI No.	Case Type	Total
1	ABLAPL- Anticipatory Bail	10255
2	ADMLS-Admirality Suits.	10
3	AHO-Appeal Against High Court Order.	44
4	Application Us 34 of the Act involving International	1
	Commercial Arbitration	
5	ARBA-Appeals under Indian Arbitration Act.	277
6	ARBP-Petitions under Indian Arbitration Act.	110
7	AS-Admirality Suit.	1
8	BLAPL-Bail Application.	5221
9	CEREF-Reference under Central Excise Act.	20
10	CMAPL-Miscellaneous Applications.	2623
11	CMPAT-Company Act.	84
12	CMP-Civil Miscellaneous Petition	2461
13	COA-Appeals against judgement in Comp.Pet.	17
14	COAPL-Appl.in pending Proceeding(Comp. Act.)	2
15	CONTAC-Appeals against orders in Civil Contempt	10
16	CONTAC Appeals against orders in Cri. Contempt  CONTAR-Appeals against orders in Cri. Cont. mater	1
17	CONTC-Cotempt of Court Cases (Civil contempt)	5795
18	Contempt Petition in Bhubaneswar Bench	1146
19	Contempt Petition in Cuttack Bench	194
20	Contempt Petition in Sambalpur Bench	3
		90
21	CONTR-Proceeding relating to Criminal Contempt	
22	COPET-Orginal Petition (Companies Act.)	129
23	CRA-Criminal Appeals	1024
24	CRLA-Appeal against Judgement/Sentence.	10075
25	CRLLP-Appl.for leave to appeal US 378 Cr.P.C.	1422
26	CRLMA-Other Miscellaneous Application.	673
27	CRLMC-Appl.under Sec.482 Cr.P.C.	11322
28	CRLMP-Criminal Miscellaneous Petition	556
29	CRLREV-Criminal Revision.	9089
30	CRLTR-Original Trial.	1
31	CRMC-Criminal Miscellaneous Case	24
32	CRP-Revision Petition.	155
33	CRREV-Criminal Revision	260
34	CS(OS)-Civil suits.	1
35	CUSREF-Reference under Customs Act.	3
36	CVA-Civil Appeals	3
37	CVREV-Civil Revision.	38
38	CVRVW-Civil Review.	19
39	DSREF-Confirmation under Sec.336 Cr.P.C.	3
40	EC-Execution Case.	3
41	ELA-Appeals from Judgement in Election Pet.	14
42	ELPET-Election Petitions.	27
43	EXFA-Execution First Appeal.	3
44	EXOS-Execution Application.	4
45	EXP-Execution Petition.	22
46	FA-First Appeal	1094
47	FAO-First Appeal from Orders.	3259
48	FA(OS)-FA from Judgement in original suits.	1
49	GA-Government Appeals	111
50	GCRLA-Government Appeals	414
51	GUAP-Pet. under Guardianship and Wards Act.	13
52	IP(M)-Main Petition (Insolvency ACt.)	1
53	ITA-Appeals Income-tax	418
54		15
	JCRA-Jail Criminal Appeals	
55	JCRLA-Jail Criminal Appeal	1197
56	JCRLRV-Jail Criminal Revision.	12
57	JCRMC-Jail Criminal Misc.Case.	1
58	LAA-Appeals (Land Acquisition Act)	1003

70         OS-Original Suit.         1           71         OTAPL-Other Tax Applications.         121           72         OTC-Other Tax Case.         5           73         OVTA-Tax Appeal Under OVAT ACt.         1           74         RCFA-First Appeals(Rent Control Matters)         1           75         Review Petition in Bubbaneswar Bench         80           76         Review Petition in Sambalpur Bench         46           77         Review Petition in Sambalpur Bench         1           78         RFA-FA from Judgement and Decree in Suit         2154           79         RPFAM-Revision US 19 of Family Court Act.         1640           80         RSA-Second Appeal from Judgement and Decree.         6822           81         RVWPET-Review Petition.         2053           82         SAO-Second Appeal from Appellate Order.         226           83         SA-Second Appeal From Appellate Order.         179           85	68 69	OJC-Original Jurisdiction case (Writ) OREF-References.	1494
70         OS-Original Suit.         1           71         OTAPL-Other Tax Applications.         121           72         OTC-Other Tax Case.         5           73         OVTA-Tax Appeal Under OVAT ACt.         1           74         RCFA-First Appeals(Rent Control Matters)         1           75         Review Petition in Dutbaneswar Bench         80           76         Review Petition in Sambalpur Bench         46           77         Review Petition in Sambalpur Bench         1           78         RFA-FA from Judgement and Decree in Suit         2154           79         RPFAM-Revision US 19 of Family Court Act.         1640           80         RSA-Second Appeal from Judgement and Decree.         6822           81         RVWPET-Review Petition.         2053           82         SAO-Second Appeal from Judgement and Decree.         6822           83         SA-Second Appeal from Appellate Order.         226           83         SA-Second Appeal from Appellate Order.         226           83         SA-Second Appeal         2299           4         SCLP-Pet.for leave to appeal to Supreme Court         1           85         SIC-Special Jurisdiction         23           80         SM-Su Motu.	68	OJC-Original Jurisdiction case (Writ)	1494
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72         OTC-Other Tax Case.         5           73         OVTA-Tax Appeal Under OVAT ACt.         1           74         RCFA-First Appeals (Rent Control Matters)         1           75         Review Petition in Bhubaneswar Bench         80           76         Review Petition in Cuttack Bench         46           77         Review Petition in Sambalpur Bench         1           78         RFA-FA from Judgement and Decree in Suit         2154           79         RPFAM-Revision US 19 of Family Court Act.         1640           80         RSA-Second Appeal from Judgement and Decree.         6822           81         RVWPET-Review Petition.         2053           82         SAO-Second Appeal from Appellate Order.         226           83         SAO-Second Appeal From Appellate Order.         226           83         SAO-Second Appeal         2299           84         SCLP-Pet. for leave to appeal to Supreme Court         1           85         SIC-Special Jurisdiction Case (Tax Matters)         179           86         SM-Suo Motu.         46           87         SPA-Sp.Appeal         5           88         STAPL-Appl.for direction to make a reference.         1           89         TREV-Stax Revisi			121
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75         Review Petition in Bhubaneswar Bench         46           76         Review Petition in Cuttack Bench         46           77         Review Petition in Sambalpur Bench         1           78         RFA-FA from Judgement and Decree in Suit         2154           79         RPFAM-Revision US 19 of Family Court Act.         1640           80         RSA-Second Appeal from Judgement and Decree.         6822           81         RVWPET-Review Petition.         2053           82         SAO-Second Appeal from Appellate Order.         226           83         SA-Second Appeal         2299           84         SCLP-Pet-For leave to appeal to Supreme Court         1           85         SJC-Special Jurisdiction Case (Tax Matters)         179           86         SM-Suo Motu.         46           87         SPA-Sp.Appeal before DB         5           88         STAPL-Appl.for direction to make a reference.         1           89         STREV-Sales Tax Revision.         1558           90         TA-Tax Appeal         12           91         TEST-Testamentary Cases.         1           92         TREV-Tax Revesion         88           93         TRPCRL-Transfer Pet.for transfer a Crl.Proc.	74	RCFA-First Appeals(Rent Control Matters)	1
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